

**DIVISION BENCH**

**O-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/662(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	STATE BANK OF INDIA Vs. M/S SRI BALAJI LOGS PRODUCTS PVT. LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Corporate Debtor

Ms. Jayati Chowdhury, advocate

For suspended board of directors

Mr. AK Shrivastava, Advocate  
Mr. Akash Sharma, Advocate

**ORDER**

Ms. Jayati Chowdhury, Ld. Counsel for the Corporate Debtor present. Mr. A.K. Shrivastava along with Mr. Akash Sharma, Ld. Counsel for the suspended board of directors present.

This is a matter in which there is a stay of Hon'ble Supreme Court on the CIRP process. Therefore, list this matter on 01.12.2021 for further consideration. Liberty to mention is granted in case Hon'ble Supreme Court orders are received earlier.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**